

**Statements of immovable property Return for the year 2020 as on 29.01.2021**

1. Name of officer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

3. Present Post held: Joint Deputy Director, FSSAI

4. Present Pay: Level 12(7) 78800-209200/-

| Sl. No. | Name of District, Sub-Division, Taluk & Village or City in which the property is situated (Full location and Postal address) | Name & Details of Property Housing, Lands and other Buildings                                                                           | Cost of Construction/acquirement (and Year when purchased) including of land in case of House and year when purchased | Present Value          | If not in own name, state in whose name held & his/her relationship to the govt. servant | How acquired, Whether by purchase, lease, mortgage, inheritance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.                                                                                                               | Annual Income from property                                                                                                 | Remarks                                                                                                                                                                                         |
|---------|------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------|------------------------|------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1       | 2                                                                                                                            | 3                                                                                                                                       | 4                                                                                                                     | 5                      | 6                                                                                        | 7                                                                                                                                                                                                                                                                           | 8                                                                                                                           |                                                                                                                                                                                                 |
| 1       | Devendrapur Mouza, Ward No- 24 Baripada, Dist: Mayurbhanj, Orissa                                                            | Land 23 Decimal 10510 Sq. feet (out of 23 decimal 7 decimal is for Housing purpose and rest has been converted for commercial purposes) | 10.02.2004                                                                                                            | 20,00,000/-            | Own Name                                                                                 | Purchased from Smt Kajalrekha Das, ward No.6, Purana hat sahi, Baripada the details has already been intimated to MFPI-purchased price; Rs.205000/- With no official dealing with the purchaser                                                                             | NIL                                                                                                                         | GPF Withdrawal was taken from MFPI Rs. 2,00,000/-                                                                                                                                               |
| 2       | 73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park, New Delhi-110059                                                   | 3 BHK Flat upper Ground Floor (124 Sq.yards)                                                                                            | 06.11.2012 purchased at a price of Rs.18,40,000/-                                                                     | Rs.35,00,000/- approx. | In the Name of Bindhyabasini Acharya W/O B.S Acharya                                     | By Purchase from Sh.gaurav sharma R/O 876, Sector-15, Part-II, Gurgaon, Haryana with no official dealing with the purchaser at a purchase price of Rs.18,40,000/- including Registration charges and Stamp duty.                                                            | Rs.12700/- per month in the name of my wife whose income tax return is filed separately.                                    | The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Acharya as a gift to his daughter.                                                                             |
| 3       | RZF-2/11 (old No.56), vill: Nasirpur, Colony known as Mahavir Enclave, New Delhi                                             | 3 BHK Flat 1st Floor (100 Sq.yards)                                                                                                     | 07.03.2014 3 BHK Flat. 100 Sq.Yards                                                                                   | Rs.32,00,000/- approx. | Own Name                                                                                 | Purchase from Smt. Kajal talreja, R/O A-304, Road No.44, Pritampura, New Delhi-34 and Smt. Anu Mendiratta R/O E-2/104, sector-11, Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges | Rs.12500/- per month towards Rent w.e.f Sept, 2014 which has been intimated to Sr Accounts Officer for Income tax purposes. | Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/- and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO |

Signature:

*B.S. Acharya*  
29.1.2021

Name: B.S. Acharya

Designation: Deputy Director

29/01/2021